

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 346 of 2018**

**IN THE MATTER OF:**

**Union of India**

**...Appellant**

**Vs**

**Infrastructure Leasing & Financial  
Services Ltd. & Ors.**

**....Respondents**

**With**

**Company Appeal (AT) No. 347 of 2018**

**IN THE MATTER OF:**

**Infrastructure Leasing and Financial  
Services Ltd.**

**...Appellant**

**Vs.**

**Union of India & Ors.**

**...Respondents**

**With**

**Company Appeal (AT) No. 256 of 2019**

**IN THE MATTER OF:**

**Somany Provident Fund Institution**

**...Appellant**

**Vs**

**Union of India  
Through Ministry of Corporate Affairs & Anr.**

**....Respondents**

*Company Appeal (AT) Nos. 256 of 2019, 346 of 2018 & 347 of 2018*

**O R D E R**

**16.01.2020:** Discussed the matter with learned counsel for the parties.

Post these appeals for further hearing under the caption 'for orders' on **7<sup>th</sup> February, 2020 at 2:00 PM** alongwith Dy. No. 16062/2019 filed by IndusInd Bank, I. A. No. 3616/2019 and other connected Interlocutory Applications.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/gc*